

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1453/2024 in Company Petition IB/84/2021
NAME OF THE COMPANY	Natems Sugar Pvt Ltd
NAME OF THE PETITIONER(S)	STCI Finance Ltd
NAME OF THE RESPONDENT(S)	Natems Sugar Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1453/2024

Present: Ld. Counsel Ms. A. Sandhya Rani for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail.

Counter to be filed within 14 days. **Matter is adjourned to 01.08.2024** for filing

proof of service and counter.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)